

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 122**

**CA No. 100/2023**

**and**

**CP No. 254/Chd/Chd/2017**

**IN THE MATTER OF:-**

Mr. Amarjit Singh Bhatia & ors.

...Petitioner

Versus

Aster Drugs & Pharmaceuticals Ltd.

...Respondent

**Under Section: 241 CA, 2013 and R 11 NCLT**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 14.08.2024.

14.06.2024  
Tanvi

Sd/-  
Court Officer